

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO.644/2015

IN THE MATTER OF:

Akhilesh Chandra & Anr. Applicant/petitioners
Vs.
Shri Sidhballi Infrastructure &
Construction Co. Pvt. Ltd. Respondents

Order under Section 433 (e)& 434 of the Companies Act, 2016

Order delivered on 20.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Mr. Mohit Sharma &
Mr. Vijay Kumar Sharma, Advocate
For the Respondent :

ORDER

Notice to show-cause as to why petition be not admitted.

List the matter on 18th September, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)